

**DISTRICT & SESSIONS COURT,
DADRA & NAGAR HAVELI,
SILVASSA.**

- Read:** 1] E-mail dated 16.04.2020 received from the Central Project Coordinator, Hon'ble High Court, Bombay Notice.
2] This office Circular No.DC/Silvassa/Admin./2020/660 dated 04.04.2020.

C I R C U L A R

In continuation of this office Circular dated 04.04.2020 and in view of the directions of Central Project Coordinator, Bombay High Court, on the issue of outbreak of Novel Corona virus (COVID-19), the V.C. unit is already set up in V.C. Room No.29 and official Desktop/Laptop of the concern Judicial Officers of the District & Sessions Court, Dadra & Nagar Haveli, Silvassa, purely for the purpose for remand and hearing on extremely urgent matters only **till extended National Lockdown upto 04th May, 2020** between **12.00 p.m. and 02.00 p.m.**

All the Judicial Officers on urgent matters of hearing and remand duties shall attend work exclusively on V.C. from their official Desktop/Laptop or V.C. Room No.29 of the District & Sessions Court, D&NH, Silvassa and all the Parties / Advocates shall attend the matters by installing "**Vidyo**" software on their Computer or Smartphone.

The Special Procedure for hearing exclusively through Video Conferencing is annexed herewith as "**Annexure-I**".

No.: DC/Silvassa/Admin./2020/685
Date: 16/04/2020

X
X
X
X
X
X
X

U.M. Nandeshwar
16/04/2020
[Ms. U.M. Nandeshwar]
Principal District & Sessions Judge
Dadra and Nagar Haveli,
Silvassa

Encl.:- Special Procedure for hearing exclusively through Video Conferencing (Annexure-I).

Copy to:-

- 01] The Civil Judge (SD) & Chief Judicial Magistrate, D&NH, Silvassa.
- 02] The Civil Judge (SD) & Chief Judicial Magistrate, D&NH, Silvassa.
- 03] The Civil Judge (JD) & Judicial Magistrate (F.C.), D&NH, Silvassa.
- 04] The Government Pleader, District & Session Court, D&NH, Silvassa.
- 05] The Public Prosecutor, District & Session Court, D&NH, Silvassa.
- 06] The Assistant Public Prosecutor, District & Session Court, D&NH, Silvassa.
- 07] The President/Secretary, Silvassa Bar Association / D&NH Bar Association.
With a request to convey the contents of this circular to their litigants.
- 08] The Superintendent (Jail), Sub-Jail, Silvassa.
- 09] The SHO, Silvassa / Khanvel, D&NH, Silvassa.

